### GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI GENERAL ADMINISTRATION DEPARTMENT DELHI SECRETARIAT, NEW DELHI-110002

No.F.18/27/2025/DLA/PQ/GAD/Admn./11268

Dated: 16/63/225

To,

The Dy. Secretary (Question), Legislative Assembly Secretariat, Old Secretariat, Delhi-110054.

Sub: Reply of Delhi Legislative Assembly Unstarred Question Nos.-186 reply for 27-03-2025.

Sir,

With reference to your email dated: 17-03-2024 followed by email dated: 18-03-2024 and 19-03-2024 on the subject cited above.

I am directed to enclose herewith 100 copies of reply along with Annexure of Unstarred Question No.-186 reply for 27-03-2025.

This issues with the prior approval of Hon'ble Chief Minister/Minister (GAD).

Encls: as above

Yours faithfully

re/ss/rms

(Shyam Prakash) Section Officer(GAD)

### राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार सामान्य प्रशासन विभाग केयर टेकिंग-III शाखा, तल-2, ए-विंग, दिल्ली सचिवालय, नई दिल्ली

अतारांकित प्रश्न संख्या : 186

दिनांक: 27.03.2025

प्रश्नकर्ता : चौधरी जुबैर अहमद, माननीय विधायक सीलमपुर

क्या माननीय मुख्यमंत्री यह बताने की कृपा करेंगी?

क्रं.सं.	प्रश्न	उत्तर
1	दिसम्बर 2024 से मार्च 2025 में किन किन तारीखों पर कैबिनेट की बैठक हुई।	दिसम्बर 2024 से मार्च 2025 तक की अवधि में दिनांक 12.12.2024, 02.01.2025, 20.02.2025 तथा 08.03.2025 तारीखों पर कैबिनेट की बैठक हुई।
3	इन कैबिनेट बैठकों में क्या निर्णय लिये गये; इन सभी कैबिनेट बैठकों के नोटिफिकेशन साझा करें?	इन कैबिनेट बैठकों में लिए गए निर्णयों की प्रतिलिपियाँ संलग्न है।

(प्रदीप तायल)

संयुक्त सचिव (सा. प्र. वि.)

### CIRCULATED ITEM

### CABINET DECISION NO. 3169 DATED 12.12.2024

Subject: Mukhyamantri Mahila Samman Yojana for transfer of Rs.1000/- per month to eligible women beneficiaries in National Capital Territory of Delhi.

Decision: The Council of Ministers considered and approved the proposals contained in Para-3 (Features of the scheme) of the Cabinet Note except Para-3.4 and with the modifications of Paras -3.2, 3.3 and 3.6 as under:-

### 3.2 Eligibility Criteria:

a) Women above 18 years of age.

b) Should be a resident of NCT of Delhi with valid Voter ID Card as on the date of this Cabinet Decision i.e. 12.12.2024.

### 3.3 Exclusion Criteria:

- a) Past or present permanent government employees (either in central government, state government or local bodies)
- b) Present or former elected woman public representative (MP, MLA or Councillor).

c) Any woman who has paid Income Tax in the last assessment cycle.

d) Beneficiaries of any of the three social security financial assistance schemes of GNCTD viz. Disability pension scheme, Old age pension and Financial assistance scheme to women in distress.

3.6 Registration Process:

For smooth implementation of the scheme, the Department may obtain approvals for any further modifications in the registration and implementation processes (which have been laid out in Para - 3.6, 3.7, 3.8, 3.9, 3.10, 3.11 and 3.12) from Minister-in-Charge concerned.

Further, the Council of Ministers decided that the Department will take necessary steps for smooth implementation of scheme including setting up of Project Management Unit.

-Sd/-

(Dharmendra) Secretary to the Cabinet

Dated: 12.12.2024

### No.F.53/597/GAD/CN/2023/dsgadiii/ 2277-2284

- 1. Pr. Secretary to Lt. Governor, Raj Niwas, Delhi.
- 2. Addl. Secretary to Chief Minister, Delhi Secretariat, New Delhi.
- 3. Secretary to Minister (Health), Govt. of NCT of Delhi.
- 4. Secretary to Minister (GAD), Govt. of NCT of Delhi.
- 5. Secretary to Minister (Food & Supply), Govt. of NCT of Delhi.
- 6. Secretary to Minister (Labour), Govt. of NCT of Delhi.
- 7. Secretary (WCD), Women & Child Development Department, GNCTD.
- 8. Staff Officer to Chief Secretary, GNCT of Delhi, Delhi Secretariat, New Delhi,

### CIRCULATED ITEM

### CABINET DECISION NO. 3170 DATED 02.01.2025

Subject: Hiring of spray services through Central Warehousing Corporation, a Govt. of India Undertaking on nomination basis for spray of Bio-Decomposer in an area of 5000 acre paddy fields & transportation charges for management of paddy crop residue/stubble during 2024-25 in NCT of Delhi and for upcoming years.

**Decision**: The Council of Ministers approved the proposal of Development Department for hiring of spray services through Central Warehousing Corporation, a Govt. of India Undertaking, on nomination basis, for spray of Bio-Decomposer for management of paddy crop residue/stubble in NCT of Delhi, for a period of 05 (five) years.

-Sd/-

(Dharmendra) Secretary to the Cabinet

Dated: 03.01.2025

No.F.53/597/GAD/CN/2023/dsgadiii/ 21 - 29

- 1. Pr. Secretary to Lt. Governor, Raj Niwas, Delhi.
- 2. Addl. Secretary to Chief Minister, Delhi Secretariat, New Delhi.
- 3. Secretary to Minister (Health), Govt. of NCT of Delhi.
- 4. Secretary to Minister (GAD), Govt. of NCT of Delhi.
- 5. Secretary to Minister (Food & Supply), Govt. of NCT of Delhi.
- 6. Secretary to Minister (Labour), Govt. of NCT of Delhi.
- 7. Secretary to Minister (AR), Govt. of NCT of Delhi
- 8. Pr. Secretary-cum-Commissioner, Development Department, GNCTD.
- 9. Staff Officer to Chief Secretary, GNCT of Delhi, Delhi Secretariat, New Delhi.

### CIRCULATED ITEM

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### CABINET DECISION NO. 3171 DATED 02.01.2025

Subject: Outsourcing the services for running OPD/IPD Registration Counters of all the Delhi Government Hospitals to any PSU (Public Sector Undertaking).

Decision: The Council of Ministers approved hiring of the services from any Public Sector Undertaking through tendering process for running OPD/IPD registration counters as may be required, against the norms fixed by the H&FW Department from time to time. For smooth implementation and the difficulties arising, if any, decisions will be taken at the level of Minister (in-charge). The Council of Ministers also regularized the services of existing hired/outsourced personnel, whose terms have expired and directed to continue their services further for a period of 03 (three) months and make requisite payments for the same.

-Sd/-

(Dharmendra) Secretary to the Cabinet

No.F.53/597/GAD/CN/2023/dsgadiii/ 30-38

- Dated: 03.01.2025
- 1. Pr. Secretary to Lt. Governor, Raj Niwas, Delhi.
- 2. Addl. Secretary to Chief Minister, Delhi Secretariat, New Delhi.
- 3. Secretary to Minister (Health), Govt. of NCT of Delhi.
- 4. Secretary to Minister (GAD), Govt. of NCT of Delhi.
- 5. Secretary to Minister (Food & Supply), Govt. of NCT of Delhi.
- 6. Secretary to Minister (Labour), Govt. of NCT of Delhi.
- 7. Secretary to Minister (AR), Govt. of NCT of Delhi
- 8. Secretary (H&FW), H&FW Department, Govt. of NCT of Delhi.
- 9. Staff Officer to Chief Secretary, GNCT of Delhi, Delhi Secretariat, New Delhi.

(Navin Kumar Choudhary) Addl. Chief Secretary (GAD)

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### GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI GENERAL ADMINISTRATION DEPARTMENT (CO-ORDINATION BRANCH) DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI

### TABLE ITEM

### CABINET DECISION NO. 3172 DATED 02.01.2025

Subject: Incurring additional cost from state funds for free of cost distribution of sugar from January, 2025 to December, 2025 to AAY beneficiaries.

**Decision**: The Council of Ministers approved the proposal of FS&CA Department to continue the existing Sugar Subsidy Scheme for AAY beneficiaries for a further period of 01 (one) year.

-Sd/-

(Dharmendra) Secretary to the Cabinet

No.F.53/597/GAD/CN/2023/dsgadiii/ 39-44-

Dated: 03.01.2025

- 1. Pr. Secretary to Lt. Governor, Raj Niwas, Delhi.
- 2. Addl. Secretary to Chief Minister, Delhi Secretariat, New Delhi.
- 3. Secretary to Minister (Health), Govt. of NCT of Delhi.
- 4. Secretary to Minister (GAD), Govt. of NCT of Delhi.
- 5. Secretary to Minister (Food & Supply), Govt. of NCT of Delhi.
- 6. Secretary to Minister (Labour), Govt. of NCT of Delhi.
- 7. Secretary to Minister (AR), Govt. of NCT of Delhi
- 8. Addl. Chief Secretary-cum-Commissioner, FS&CA Department, GNCT of Delhi.
- 9. Staff Officer to Chief Secretary, GNCT of Delhi, Delhi Secretariat, New Delhi.

#### THROUGH CIRCULATION

#### CABINET DECISION NO. 3173 DATED 07.02.2025

Subject: Dissolution of the Seventh Legislative Assembly of the NCT of Delhi.

**Decision**: The Council of Ministers considered and approved the proposal at Para-10 of the Cabinet Note of LJ&LA Department to dissolve the Seventh Legislative Assembly w.e.f. 8<sup>th</sup> February, 2025 i.e. the date of counting of votes for the election of the Members of the Eighth Legislative Assembly of National Capital Territory of Delhi.

-Sd/-

(Dharmendra) Secretary to the Cabinet

No.F.53/724/GAD/CN/2025/dsgadiii/137-145

- Dated: 07.02.2025
- 1. Pr. Secretary to Lt. Governor, Raj Niwas, Delhi.
- 2. Addl. Secretary to Chief Minister, Delhi Secretariat, New Delhi.
- 3. Secretary to Minister (Health), Govt. of NCT of Delhi.
- 4. Secretary to Minister (GAD), Govt. of NCT of Delhi.
- 5. Secretary to Minister (Food & Supply), Govt. of NCT of Delhi.
- 6. Secretary to Minister (Labour), Govt. of NCT of Delhi.
- 7. Secretary to Minister (AR), Govt. of NCT of Delhi
- 8. Pr. Secretary, LJ&LA Department, GNCT of Delhi.
- 9. Staff Officer to Chief Secretary, GNCT of Delhi, Delhi Sectt., New Delhi.

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### GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI GENERAL ADMINISTRATION DEPARTMENT (CO-ORDINATION BRANCH) DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI

### CABINET MEETING No.1 CIRCULATED ITEM

### CABINET DECISION NO. 3174 DATED 20.02.2025

Subject: Implementation of Ayushman Bharat Health Schemes in Government of National Capital Territory of Delhi.

**Decision**: The Council of Ministers considered and approved the proposal for the implementation of following Ayushman Bharat Health Schemes in Delhi:-

- i) Health and Wellness Centres (HWCs)/Ayushman Arogya Mandirs (AAMs)
- ii) Pradhan Mantri Jan Arogya Yojana (PM-JAY) with additional Rs.5.00 Lakh cover per family to be funded by Govt. of NCT of Delhi.
- iii) PM Ayushman Bharat Infrastructure Mission Scheme (PM-ABHIM)
- iv) Ayushman Bharat Digital Mission (ABDM)

The Council of Ministers further directed that the schemes should be implemented at the earliest possible.

-Sd/-

(Dharmendra) Secretary to the Cabinet

Dated: 21.02.2025

### No.F.53/724/GAD/CN/2025/dsgadiii/4/2-42/

- 1. Pr. Secretary to Lt. Governor, Raj Niwas, Delhi.
- 2. Addl. Secretary to Chief Minister, Delhi Secretariat, New Delhi.
- 3. Secretary to Minister (PWD), Govt. of NCT of Delhi.
- 4. Secretary to Minister (Home), Govt. of NCT of Delhi.
- 5. Secretary to Minister (Industries), Govt. of NCT of Delhi.
- 6. Secretary to Minister (Social Welfare), Govt. of NCT of Delhi.
- 7. Secretary to Minister (Law & Justice), Govt. of NCT of Delhi
- 8. Secretary to Minister (Health & Family Welfare), GNCT of Delhi
- 9. Secretary, H&FW Department, GNCT of Delhi.
- 10. Staff Officer to Chief Secretary, GNCT of Delhi, Delhi Sectt., New Delhi.

CABINET MEETING No.1 CIRCULATED ITEM

### CABINET DECISION NO. 3175 DATED 20.02.2025

Subject: Laying of all pending CAG Reports before the Delhi Legislative Assembly.

**Decision**: The Council of Ministers considered and approved the proposal for taking further steps by all concerned, as may be needed, for laying of the pending CAG reports in the next session of the Delhi Legislative Assembly.

-Sd/-

(Dharmendra) Secretary to the Cabinet

Dated: 21.02.2025

No.F.53/724/GAD/CN/2025/dsgadiii/422-43/

- 1. Pr. Secretary to Lt. Governor, Raj Niwas, Delhi.
- 2. Addl. Secretary to Chief Minister, Delhi Secretariat, New Delhi.
- 3. Secretary to Minister (PWD), Govt. of NCT of Delhi.
- 4. Secretary to Minister (Home), Govt. of NCT of Delhi.
- 5. Secretary to Minister (Industries), Govt. of NCT of Delhi.
- 6. Secretary to Minister (Social Welfare), Govt. of NCT of Delhi.
- 7. Secretary to Minister (Law & Justice), Govt. of NCT of Delhi
- 8. Secretary to Minister (Health & Family Welfare), GNCT of Delhi
- 9. Addl. Chief Secretary, Finance Department, GNCT of Delhi.
- 10. Staff Officer to Chief Secretary, GNCT of Delhi, Delhi Sectt., New Delhi.

#### CABINET MEETING No.1

#### CABINET DECISION NO. 3176 DATED 20.02.2025

Subject: First Session of the Eighth Legislative Assembly of Delhi.

**Decision**: The Council of Ministers decided to convene the First Session of the Eighth Legislative Assembly of Delhi from 24.02.2025 to 27.02.2025 (26th February being holiday on account of Maha Shivratri).

LJ&LA Department and Delhi Legislative Assembly Secretariat shall take necessary action for completing all the formalities.

-Sd/-

(Dharmendra) Secretary to the Cabinet

Dated: 21.02.2025

No.F.53/724/GAD/CN/2025/dsgadiii/432-441

- 1. Pr. Secretary to Lt. Governor, Raj Niwas, Delhi.
- 2. Addl. Secretary to Chief Minister, Delhi Secretariat, New Delhi.
- 3. Secretary to Minister (PWD), Govt. of NCT of Delhi.
- 4. Secretary to Minister (Home), Govt. of NCT of Delhi.
- 5. Secretary to Minister (Industries), Govt. of NCT of Delhi.
- 6. Secretary to Minister (Social Welfare), Govt. of NCT of Delhi.
- 7. Secretary to Minister (Law & Justice), Govt. of NCT of Delhi
- 8. Secretary to Minister (Health & Family Welfare), GNCT of Delhi
- 9. Pr. Secretary, LJ&LA Department, GNCT of Delhi.
- 10. Staff Officer to Chief Secretary, GNCT of Delhi, Delhi Sectt., New Delhi.

#### CABINET MEETING No.2

### CABINET DECISION NO. 3177 DATED 08.03.2025

Subject: Prorogation of the first Part of the First Session and summoning of Second Session (Budget Session) of the Eighth Legislative Assembly of the National Capital Territory of Delhi.

Decision: The Council of Ministers considered and approved the proposal of LJ&LA Department at Para-6 of the Cabinet Note:-

- 1. The prorogation of the First Session of the Eighth Legislative Assembly with immediate effect.
- 2. The Second Session i.e. Budget Session of the Eighth Legislative Assembly may be summoned w.e.f. 24.03.2025 to 28.03.2025.

-Sd/-

(Dharmendra) Secretary to the Cabinet

No.F.53/724/GAD/CN/2025/367-376

- Dated: 08.03.2025
- 1. Pr. Secretary to Lt. Governor, Raj Niwas, Delhi.
- 2. Spl. Secretary to Chief Minister, Delhi Secretariat, New Delhi.
- 3. Secretary to Minister (PWD), Govt. of NCT of Delhi.
- 4. Secretary to Minister (Home), Govt. of NCT of Delhi.
- 5. Secretary to Minister (Industries), Govt. of NCT of Delhi.
- 6. Secretary to Minister (Social Welfare), Govt. of NCT of Delhi.
- 7. Secretary to Minister (Law & Justice), Govt. of NCT of Delhi
- 8. Secretary to Minister (Health & Family Welfare), GNCT of Delhi
- 9. Pr. Secretary, LJ&LA Department, GNCT of Delhi.
- 10. Staff Officer to Chief Secretary, GNCTD, Delhi Sectt., New Delhi.

# CONFIDENTIAL CABINET MATTER

### GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI GENERAL ADMINISTRATION DEPARTMENT (CO-ORDINATION BRANCH) DELHI SECRETARIAT, I. P. ESTATE, NEW DELHI

### CABINET MEETING No.2

### CABINET DECISION NO. 3178 DATED 08.03.2025

Subject: Mahila Samriddhi Yojana (MSY) for financial benefit of Rs. 2,500/- per month to eligible women beneficiaries in National Capital Territory of Delhi.

Decision: The Council of Ministers approved the following as under:-

- a) Implementation of the scheme 'Mahila Samriddhi Yojana'.
- b) Approved allocation of Rs.5100/- Crores for the scheme in the budget.
- c) To formulate detailed guidelines and implementation, a Committee will be constituted under the chairpersonship of Hon'ble Chief Minister and three Ministers Shri Pravesh Sahib Singh, Minister (PWD); Shri Ashish Sood, Minister (Home) and Shri Kapil Mishra, Minister (Law).
- d) Portal to be made ready at the earliest possible for online registration.

-Sd/-

(Dharmendra) Secretary to the Cabinet

Dated: 08.03.2025

No.F.53/724/GAD/CN/2025/202-211

- 1. Pr. Secretary to Lt. Governor, Raj Niwas, Delhi.
- 2. Spl. Secretary to Chief Minister, Delhi Secretariat, New Delhi.
- 3. Secretary to Minister (PWD), Govt. of NCT of Delhi.
- 4. Secretary to Minister (Home), Govt. of NCT of Delhi.
- 5. Secretary to Minister (Industries), Govt. of NCT of Delhi.
- 6. Secretary to Minister (Social Welfare), Govt. of NCT of Delhi.
- 7. Secretary to Minister (Law & Justice), Govt. of NCT of Delhi
- 8. Secretary to Minister (Health & Family Welfare), GNCT of Delhi
- 9. Secretary (WCD), WCD Department, GNCT of Delhi.
- 10. Staff Officer to Chief Secretary, GNCTD, Delhi Sectt., New Delhi.